GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 4286

TO BE ANSWERED ON THE 19TH AUGUST, 2025/ SRAVANA 28, 1947 (SAKA)

INTEGRATED CHECK POSTS IN WEST BENGAL

4286. SHRI JAGANNATH SARKAR:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government is making progress in acquiring land for the construction of the proposed Integrated Check Posts (ICPs) in West Bengal;
- (b) the specific measures being taken to ensure timely completion and operationalization of the ICPs at Fulbari, Mahadipur, Ghojadanga, Hili, Changrabandha and Panitanki along India's borders with Bangladesh and Nepal;
- (c) the current status of all ICPs in West Bengal and outline of any existing obstacles in initiating land acquisition; and
- (d) whether the Union Government has received sufficient cooperation from the Government of West Bengal regarding the process of land acquisition for the ICPs in the State?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI NITYANAND RAI)

(a) to (d): The Government has approved 08 Integrated Check Posts (ICPs) in West Bengal, out of which, one ICP at Petrapole is operational.

Consequent upon approval of State Government of West Bengal on

21.11.2023 for land acquisition for setting up of remaining seven (07) ICPs

namely, Changrabandha, Ghojadanga, Fulbari, Panitanki, Hilli, Jaigaon and Mahadipur, Government of India has made the requisite payment to State Government of West Bengal towards cost of the land for these 07 ICPs. Land has been transferred in the name of Land Ports Authority of India for ICP Jaigaon in September, 2024 and for ICP Changrabandha and Panitanki in February, 2025. Land acquisition in respect of remaining 04 (four) ICPs are at different stages.
